

M..No.1493/2005.

Item No.14.
Dated:-25.07.2005.

App: Shri Vijay Bajpai for Dr. L.P. Misra.
Resp: Shri G.K. Singh.

Counsel for respondents has filed his Memo of appearance today. Counsel for applicant request for adjournment.

List 28.07.2005.

Shank
(S.C. CHAUBE)
MEMBER (A)

Lily
(M.L. SAHNI)
MEMBER (J)

Ak/.

M.P.No.1493/2005
In
Diary No.1768/2005.

Item No.3.
Dated:-28.07.2005.

App: Dr. L.P. Misra.
Resp: Shri G.K. Singh.

Dr. L.P. Misra, wants to withdraw this O.A. as the same is as
become ~~and~~ being infructuous for which the applicant has filed fresh O.A. In view
of the statement made on behalf Dr. L.P. Misra, the O.A. is dismissed
as withdrawn. At this stage learned counsel for applicant requested
that the applicant be given liberty to pursue ~~the~~ another O.A. already
filed and listed for today. Request is allowed and the fresh O.A. filed
on behalf of the applicant is allowed to be pursued.

Shank
(S.C. CHAUBE)
MEMBER (A)

Lily
(M.L. SAHNI)
MEMBER (J)

Ak/.

QR
Copy of order
for return on 01/08/05
01/08/05